

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 28/241-242/(MAH)/2016
MA 99/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Uday Khare & Ors

vs.
Ms Nasik Diocesan Trust

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	MR. VISHAL KALE a/w JAYENDRA KHAIRNAR	ADVOCATE FOR PETITIONER.	
----	---	--------------------------------	---

2.	Adv. Amol. A. Shinde	R-14	
----	----------------------	------	---

3.	Shubhendra Chavhan a/w Dimpesh Khanapurekar	R1 & 2	
----	--	--------	---

13/04/2017

Detailed order on MA 99/2017
passed - made part of the record

Sd/-
M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai